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C. A. T. Bench, JAIPUR

Date of Order

Orders

20-2-96

Mr. R. S. Rattan, Counsel for the petitioner
Mr. Manish Bhandari, Counsel for the respondents.

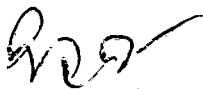
Pl. on behalf
of Shyam Bhandari
23/2/96

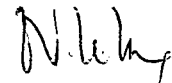
Shri Manish Bhandari, Counsel
for the respondents, in this CP, has
submitted that the payment due to
the applicant shall be paid into his
bank account within 3 weeks from
today. In view of this, the CP is disposed
of and notice is served accordingly.

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dt- 29.2.96


(Rattan Prakash)
Member (J)


(N. K. Verma)
Member (H)

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That the action is
Required To Be Taken. The Case is
Fit For Consignment To Record.




Dealing Asstt. Record Section Officer
Digit No. 7052 Keeper (Judicial)